

AMENDMENTS TO INDUSTRIAL DISPUTES
(CENTRAL) RULES

The Deputy Minister of Labour (Shri Abid Ali): I beg to lay on the Table, under sub-section (4) of Section 38 of the Industrial Disputes Act, 1947, a copy of Notification No. G.S.R. 229 dated the 27th February, 1960 making certain further amendments to the Industrial Disputes (Central) Rules, 1957. [Placed in Library. See No. LT-1973/60].

ANNUAL REPORT OF SINDRI FERTILIZERS
AND CHEMICALS LIMITED

The Deputy Minister of Commerce and Industry (Shri Satish Chandra): I beg to lay on the Table, under sub-section (1) of Section 639 of the Companies Act, 1956, a copy of the Annual Report of the Sindri Fertilizers and Chemicals Limited for the year 1958-59 along with the Audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-1974/60].

OPINIONS ON BILL

Sardar A. S. Saigal (Janjgir): I beg to lay on the Table Paper No. IV to the Bill to provide for the better administration of Sikh Gurdwaras situated in different States of Indian Union and for inquiries into matters connected therewith which was circulated for the purpose of eliciting opinion thereon by the direction of the House on the 12th December, 1958.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

FIFTY-EIGHTH REPORT

Sardar A. S. Saigal (Janjgir): I beg to present the Fifty-eighth Report of the Committee on Private Members' Bills and Resolutions.

PUBLIC ACCOUNTS COMMITTEE

TWENTY-SECOND REPORT

Shri Barman (Cooch-Bihar—Reserved—Sch. Castes): I beg to present the Twenty-second Report of the Public Accounts Committee on the Appropriation Accounts (P. & T.), 1956-57 and 1957-58 and Audit Reports (P. & T.) 1958 and 1959.

PETITION RE FACTORIES ACT,
1948

Shri Yajnik (Ahmedabad): I beg to present a petition signed by a petitioner regarding amendment of the Factories Act, 1948.

12.23 hrs.

GENERAL BUDGET—GENERAL
DISCUSSION—contd.

Mr. Speaker: The House will now proceed with the general discussion on the Budget (General) for 1960-61. Today we have taken about 20 minutes already for other work. Then, the Vote on Account will have to be considered and passed. Therefore, I would request the House to sit till 6 O'Clock today.

Shri C. D. Pande (Naini Tal): Mr. Speaker, today it is my privilege to participate in the discussion on the general budget for the tenth time in this House, and it is rarely that I am inclined to present a bouquet to the Finance Minister. But this time I will make an exception. Last year too, he was the Finance Minister but I was not inclined to take it that way. It is not about the budget that I would like to commend his work but his overall sound management of the finances of this country.

12.24 hrs.

[SHRI MULCHAND DUBE in the Chair]
What has he done during the last two years? He has restored confidence in the country. He has turned